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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1070/97

DATE OF ORDER : 21-08-1997.

Between :-

S.Sunandaiah

.. Applicant

And

1. Union of India rep. by
The Chief Post Master General,
Andhra Pradesh Circle, Hyd-1.
2. The Director of Postal Services,
Kurnool Region, Kurnool-518 005.
3. The Superintendent of Post Offices,
Tirupati Division, Tirupati-517 001.
4. The Sub Divisional Inspector (Postal),
Voyalpad Sub Divn. Viyalpad-517 299.
5. Mallaiah

.. Respondents

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Counsel for the Applicant : Shri Y.Appala Raju

Counsel for the Respondents : Shri N.V.Raghava Reddy, CGSC

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THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri Y.Appala Raju, counsel for the applicant and Sri N.V.Raghava Reddy, standing counsel for the Respondents 1 to 4.

2. The applicant is the son of late S.Venkatramaiah who died on 25-6-95 when he was working as EDMC, Kandur Branch Office, Kalikiri Mandal in Tirupati Postal Division. The wife of the deceased applied for compassionate ground appointment to her second son. It is seen from Annexure-I,page-17 of the OA that the Circle Selection Committee has rejected the case of the applicant for compassionate ground appointment on the ground that there is no indigent circumstances in the family.

3. The applicant submits that he is ~~ailing~~ ^{having} from a poor family also deceased is/not having any properties except a small house in SC/ST colony. Applicant further submits that he is an ST candidate. Hence it is urged that rejection of his case for appointment on compassionate grounds is not in order.

4. This O.A. is filed for appointing the applicant on compassionate grounds. In all similar cases where compassionate ground appointments were rejected by the Circle Office, we are advising the affected candidates to represent their case to the Member (Postal), incharge of staff. As this is also a similar one, we feel that a similar direction will hold good.

5. The applicant, if so advised, may submit a detailed representa-

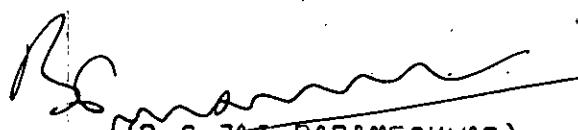
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tion for considering his case for appointment on compassionate grounds to the Member (Postal Services), who is incharge of Staff within 30 days from the date of receipt of a copy of the judgement. If such a representation is received by the said authority, the same should be disposed of within 2 months from the date of receipt of that representation considering all the aspects raised therein in accordance with the law.

6. The Original Application is ordered accordingly at the admission stage itself. No order as to costs.

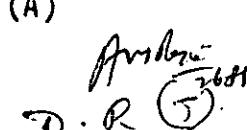

(B.S.JAI PARAMESHWAR)

Member (J)

21.8.96


(R.RANGARAJAN)

Member (A)


D.R. (T)

Dated: 21st August, 1997.
Dictated in Open Court.

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Copy to:-

1. The Chief Post Master General ? UOI AP.Circle, Hyd-1
2. The Director of Postal Services, Kurnool Region, Kurnool-518005.
3. The Superintendent of Post Offices, Tirupati Division, Tirupati-001
4. The Sub-Divisional Inspector (Postal), Viyalpadu, Sub Divn, Viyalpad-517299.
5. One Copy to Mr. Y.Appala Raju Advocate CAT.Hyd.
6. One Copy to Mr. N.V.Raghava Reddy, CGSO, CAR.Hyd-.
7. One Copy to The D.R. (A).
8. One Duplicate Copy.
9. One copy to the member (Postal Services), A/c of govt
Upr.

Address Side 9

Member (personnel) Postal Service Board
Dept. of Posts, Dak Bhawan, Sansad Marg,
Parliament Street, New Delhi -

*Self
29/9/87*
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TYPED BY
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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.R. GARGAON : M. (M)

AND

THE HON'BLE SHRI B.S. JAI PARMESHWAR :
(M) (J)

Dated: 21-8-87

ORDER/JUDGEMENT

M. /R.A./C.A. NO.

in

C.A. NO. 1020/87

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLRK केन्द्रीय प्रशासनिक विधिवल
Central Administrative Tribunal
Despatch / DESPATCH II Court

- 2 SEP 1987 New
Hyderabad Bench

R/W Comt of off to the
Member (Postal Services)